(b) and (c) No definite indication, is yet available for the amount to be earmarked for this project in Delhi.

The Government are yet to take a view on the 1st phase schemes formulated by this Ministry. It is only after the Government have taken a decision on the project against background of difficult resources position, that the next stage of the work can be considered.

Electrification of Bhusaval-Bombay railway line

267. SHRI DEORAO PATIL: Will the Minister of RAILWAYS be pleased to state:

- (a) the progress so far made in electrification of the Bhusaval-Bombay railway line on the Central Railway;
- (b) by when the electrification of the line is likely to be completed; and
- (c) what is the total amount spent so far on the work?

THE DEPUTY- MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) and (b) Bhusaval-Bombay railway line has already been brought under electric traction as under:

Section	Date of commis- sioning
1. Bombay—Igatpuri	1930
2. Igatouri—Bhusava I	March 1969.

(c) The cost of electrification of Bombaylgatpuri section, which was completed more than 45 years ago, is not readily available at this stage. Nor it is relevant in the context of the piesent day prices. The cost of electrification of Igatpuri-Bhusaval section is Rs. 11.S3 crores.

Setting up of Integrated Pharmaceutical Industry in U.P.

268. DR. Z. A. AHMAD:

SHRI BIR CHANDRA DEB BUR-MAN :

:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government of Uttar Pra desh have formulated a scheme for setting up an integrated pharmaceutical industry in the state;
- (b) if so, whether any assistance from the Centre has been sought for this pro ject; and
- (c) if the reply to part (b) above be in the affirmative the details thereof and the Central Government's response thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI PRAKASH CHAND B. SETHI): (a) Pradeshiya Industrial & Investment Corporation of U.P. has formulated a scheme for setting up a Drug and Pharmaceutical Undertaking in U.P.

(b) and (c) Pradeshiya Industrial & Investment Corporation of U. P. have requested the assistance of Central Government in regard ^o the availability of basic chemicals and drugs from I. D. P. L; S. T. C. and Hindustan Antibiotics Limited. Assistance to the extent feasible and in accordance with the policy of the Government in this regard from time to time well be given to the Pradeshiya Industrial & Investment Corporation of U. P.

Miscellaneous expenditure by multinational companies

269. DR. Z. A. AHMAD : SHRI YOGENDRA SHARMA :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that giant multinational companies operating in India like